

F.No. 01(03)/Roster/CESTAT/2020  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 27.1.2020

**ORDER NO. 16 of 2020**

Hon'ble President is pleased to partially modify the roster order no. 268 of 2019 for CESTAT, New Delhi for 17.2.2020 to 21.2.2020 as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Mr. Justice Dilip Gupta, President, Dr. D. M. Misra, Hon'ble Member (Judicial) and Sh. C. L. Mahar, Hon'ble Member (Technical)	From 17.2.2020 to 21.2.2020	Anti Dumping Bench matters.
Sh. Ramesh Nair, Hon'ble Member (Judicial) and Sh. Raju, Hon'ble Member (Technical)	From 17.2.2020 to 21.2.2020	Customs, Excise and Service Tax Division Bench matters

Note:

1. Single Member Bench matters will be heard by Dr. D. M. Misra, Hon'ble Member (J) and Sh. C L. Mahar, Hon'ble Member (T) after Anti Dumping matters are over.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestatnew.gov.in](http://www.cestatnew.gov.in) in the link "Daily orders".

By order,



(Bineesh Kumar K.S.)

Registrar

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Asst. Registrar